Annexure-1

Shree Hanuman Sugar & Industries Limited List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016. Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 02-05-2025

(List of secured financial creditors belonging to any class of creditors)

(Amount in Rs.)

| | Details of claim received | | | Details of claim admitted | | | | | | | | | | |
|----|---------------------------|-----------------|-------------------|---------------------------|-----------------|---|-----------------------------------|---------|--------------------------------|----------------------------------|--|-------------------------------|-------------------------------------|---------------------|
| SI | | Date of receipt | Amount claimed | of claim | Nature of claim | Amount covered by security interest | Amount covered by guarantee | related | % of voting share in COC | Amount of contingent claim | Amount of any Mutual dues, that may be set off | Amount of claims not admitted | Amount of claims under verification | Remarks , if any |
| | NA | NIL | - | - | - | - | - | - | 1 | - | - | - | - | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |